

GOVERNMENT OF ASSAM
LEGISLATIVE DEPARTMENT :: LEGISLATIVE BRANCH
E -BLOCK, 2ND FLOOR, DISPUR, GUWAHATI-6

No. E-296163

Dated Dispur, the 11th May, 2023

OFFICE ORDER

In pursuance of letter No.TMC/3-9/e-signature/2022-23/916 dated 09/03/2023 of the office of the Principal Accountant General (A&E), Assam, all concerned Assistant Section Officers and Junior Administrative Assistants of the Department are directed to forward all e-signed correspondences like digitally signed Govt. orders, notification, leave Sanction orders etc. electronically instead of sending physically to the office of the Principal Accountant General (A&E), Assam to the dedicated e-mail agaeassam2@cag.gov.in. It is also hereby directed to endorse all the e-signed documents marked to the office of the Principal Accountant General (A&E), Assam of since inception of e-sign system to till date to their office email mentioned herein above and stop sending physical / hard copies of e-signed documents.

Signed by Dipen Saikia

Date: 11-05-2023 15:09:59

Deputy Secretary to the Govt. of Assam,
Legislative Department,
Dispur, Guwahati-6.

Dated Dispur, the 11th May, 2023

Memo No. E-296163-A

Copy forwarded for information and necessary action to :-

1. P.S. to the Secretary to the Govt. of Assam, Legislative Department, Dispur, Assam.
- ✓ 2. All Officers of Legislative Department.
3. Section Officer, Legislative Department.
4. All Assistant Section Officers / Junior Administrative Assistants, Legislative Department.
5. Office copy.

By order etc.,

[e-signed]

Deputy Secretary to the Govt. of Assam,
Legislative Department, Dispur, Guwahati-6.